

OFFICE OF THE DISTRICT JUDGE, BARGARH

ADVERTISEMENT NO.1

Dated 1st March, 2021

In pursuance to Hon'ble Court's letter No.2361(30) dated 22.02.2021 regarding engagement of persons on daily wage basis, applications are invited from willing candidates for engagement as Group-'D' employees on **daily wage basis** (purely temporary) following guidelines of Labour and Employees' State Insurance Department, Government of Odisha from time to time in the sub-ordinate courts of Bargarh Judgeship. The willing person may submit their bio-data alongwith self attested copies of Aadhaar card and bank passbook before the Registrar, Civil Courts, Bargarh on or before 08.03.2021 and to attend a walk in interview to be held on 09.03.2021 at 04.00 P.M. inside the chamber of the undersigned. The engagement of the candidates is for a period of 06 months or till finalization of the Rules by the Hon'ble Court, whichever is earlier.

Memo No. 1362^(E) / Dated 1.3.2021 Sd/-
DISTRICT JUDGE, BARGARH

Copy forwarded to the J.I.C., Nizarat, Civil Courts, Bargarh/Secretary, DLSA, Bargarh/ J.I.C., Nizarat, Padampur/Sohela/ Attabira/ Barpali/ Bheden with a request to affix a copy of the advertisement in the notice board.

Copy to the System Assistant, Civil Courts, Bargarh to upload the same in the District Court website.


1.3.21
Registrar,
Civil Courts, Bargarh